

The Central Committee for Food Standards have recommended to discontinue use of Borminated Vegetable Oil in our country from 16.4.1990.

Opening of college of nursing at JIPMER

2604. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to answer to Unstarred Question 715 given in the Rajya Sabha on the 25th July, 1989 and state:

(a) whether any decision has since been taken on the proposal to start the College of Nursing at JIPMER, Pondicherry;

(b) if so, whether advertisement for recruitment of faculty members has been published, if not, the reasons therefor; and

(c) whether any funds have been allocated in this regard; if so, the details thereof and the amount spent thereon, so far?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) No, Sir.

(b) and (c) The issue of advertisement for recruitment of Faculty members does not arise at this stage as no decision has yet been taken for opening of the College of Nursing at JIPMER, Pondicherry. The actual opening of College of Nursing depends on the allocation of funds by the Planning Commission and Ministry of Finance and fulfilment of other requirements like approval of the Indian Nursing Council.

Setting up of speed post counters

2605. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up speed post counters at the Post Offices of Supreme Court of India and Delhi High Court; and

(b) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) No, Sir.

(b) Already we have Speed Post booking counter at Indra-Prastha Head Post Office which is quite near to Supreme Court of India and Delhi High Court Post Offices. The expected traffic from Supreme Court of India and Delhi High Court Post Office does not justify setting up independent Speed Post Booking counters at Supreme Court of India and Delhi High Court Post Offices.

Crash of HT-2 trainer aircraft

2606. SHRI MOHINDER SINGH LATHER:

SHRI VIRENDRA VERMA:

Will he Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Captain (Flying Instructor) and a Wing Commander were killed in HT-2 trainer aircraft accident which took off from Tambaram air base near Madras recently and that, after the incident, several aircrafts were found to be unserviceable;

(b) if so, what are the details thereof;

(c) what is the total number of HT-2 aircrafts found to be obsolete and unserviceable, stating when these aircrafts were manufactured;

(d) what is the total number of casualties due to the accidents of these trainer aircrafts, so far;

(e) whether the Ministry of Defence had recommended for weeding out the obsolete and outdated HT-2 aircrafts, if so, when the recommendations was made by that Ministry and what are the reasons for continuous use of these aircrafts, despite the recommendation of the Ministry, resulting in accidents; and

(f) what action has been taken by Government to weed out the obsolete and unserviceable HT-2 aircrafts?